

another harmful thing. Of course, in my State, now there are no Panchayats and no Chairmen. But the Government has entrusted the implementation of schemes only to the MLAs, not the MPs. So, I feel that only by democratisation and implementation of the programmes by the people at the lower level, at the district level, the various schemes can be executed.

PROF. MADHU DANDAVATE: If at all, the suggestion is endorsed, after consultations with various parties, we will keep the warning in mind and ensure that the provision is not misused.

[*Translation*]

SHRILALITVIJAYSINGH: Mr. Speaker, Sir, I am a new Member and through you I would like to tell my experience to the hon. Finance Minister. Within four months of my election as an M.P. I came to know that the people in my constituency want me to work here as a member of the Municipal Committee, as a B.D.O or as S.H.O to solve their problems.

Mr. Speaker, Sir, the benefits of all the development programmes which are being implemented by the Government officers, are not reaching the beneficiaries the desired extent. Therefore, this my suggestion that Lok Sabha Members should also have a say in the matter of development. Even though we may not be given power to spend money we should be consulted and our concurrence should be taken while a final touch is given for a development plan for our region or the work of identification and formulation of all the developmental schemes for the constituency is under taken.

PROF. MADHU DANDAVATE: Mr. Speaker, Sir, it is a suggestion for taking action.

[*English*]

Barter Trade with Foreign Countries

*888. SHRI ANBARASU ERA: Will the Minister of COMMERCE be pleased to state:

(a) whether any agreement has been signed with any foreign Government for barter trade during the last one year; and

(b) if so, the details thereof with special reference to the commodities to be bartered between the two countries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ANBARASU ERA): (a) No, Sir.

(b) Does not arise.

MR. SPEAKER: Now, Mr. Anbarasu to put supplementaries.

SHRI ANBARASU ERA: Sir, I have no supplementaries to put.

MR. SPEAKER: Next Question—No. 889—Shri Radha Mohan Singh. Not present. Next question No. 890—Shri Amarroy Pradhan—He is also not present. Then, Q. No. 891—Shri Harikewal Prasad.

[*Translation*]

Opening of Bank Branches in Deoria District of Uttar Pradesh

*891 SHRI HARIKEWAL PRASAD: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to open more branches of the State Bank of India and the Central Bank of India in the rural areas of Deoria district in Eastern Uttar Pradesh;

(b) if so, the details thereof; and

(c) the time by which these branches are likely to be opened?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (c). A statement is laid on the Table of the House.

STATEMENT

Eleven licences issued under the previous Branch Licensing Policy to Central Bank of India for opening branches in the rural areas of Deoria District of Uttar Pradesh are pending for utilisation. The RBI has extended the validity period of these licences upto

September, 1990. No licence is pending with State Bank of India for opening branches in this District. The particulars of centres in respect of which licences are pending with Central Bank of India for opening branches in Deoria District of U.P. as on date are given below.

<i>Sl. No.</i>	<i>Centres</i>	<i>Blocks</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Bangarabazar	Bankata
2.	Karayaishukla	Barhaj
3.	Khorilarirampur	Bhatni
4.	Sarayan	Bhatparrani
5.	Medapaked	"
6.	Mahuwabuzur	Fajlnagar
7.	Bankota	Motichak
8.	Khotir	Ramkola
9.	Nardpar	Salempur
10.	Piporakanak	Tam Kuhi
11.	Mahuawakhurd	Captainganj

SHRI HARI KEWAL PRASAD: Sir, the hon. Minister has stated in his reply that the validity period of the licences issued for opening branches of banks in Deoria district which had expired has now been extended upto 1990: Even during the extended period Bank branches have not been opened there. So I would like to know from the hon. Minister whether he would grant permission to open Bank branches there?

PROF. MADHU DANDAVATE: Mr. Speaker, Sir, the suggestion given by the hon. Member is under consideration. We would definitely think over it.

SHRI HARI KEWAL PRASAD: Mr. Speaker, Sir, besides that I would like to

know from the hon. Minister whether he would make arrangement for opening the proposed eleven of Bank branches in that district?

PROF. MADHU DANDAVATE: Mr. Speaker, Sir, the question is not of these eleven branches only but besides them, if there is any other case we would think over that also, we would take fresh decision on that.

[*English*]

MR. SPEAKER: Question in hour is over.